

(c) and (d). No protest was made by the Government of India to the Government of the U.S.S.R. India, had, however, made public protests against these test explosions. The Prime Minister also spoke about this during his recent visit to Moscow.

(e) India has taken a prominent part during the current session of the United Nations on the question of suspension of nuclear and thermonuclear tests and the obligation of States to refrain from their renewal. India and five other Member States sponsored a resolution which has been adopted by the General Assembly with an overwhelming majority. This resolution expressed deep concern and profound regret that test explosions had been resumed, earnestly urged the States concerned to refrain from further test explosions pending the conclusion of necessary internationally binding agreement in regard to tests, expressed confidence that the States concerned would reach agreement as soon as possible on the cessation of tests under appropriate international control and called upon the States concerned to engage themselves with urgency and speed in the necessary efforts to conclude such agreements expeditiously.

Misleading References about India in U.S. Reference Books

1425-U. **Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to the erroneous references to Indian culture and even to a figure so celebrated as Rabindranath Tagore in important U.S. reference books like "The Readers' Companion of World Literature", "The Columbia Encyclopaedia", "The Pictorial History of Philosophy", by Dagobert D. Runes, etc.; and

(b) whether he will ask our Embassy at Washington to make a full report on the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes. Some of the important reference books in U.S.A. contain erroneous references to Indian culture and Indian personages.

(b) Our Embassy in Washington has already made a report on the subject and corrective action, wherever possible, is being taken.

Arrest of Survey Officer

1425-V. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 515 on the 16th August, 1961 and state:

(a) the latest position of the investigations made in regard to the arrest of a survey officer of the Pakistan Government and his five assistants at Haribolapara, in the Sadar Thana area in Jalpaiguri; and

(b) the action taken in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). On 1st August, 1961, the Survey Officer and three of his Assistants were found guilty of illegal entry into India, by the Court at Jalpaiguri, and sentenced to three months rigorous imprisonment each. The other two Assistants were similarly convicted on 3rd October, 1961 and sentenced to rigorous imprisonment for three weeks each. All the six persons left for Pakistan on 1st November, 1961, after serving their sentence.

The articles seized from them at the time of the arrest were restored, when the Survey personnel were released.

Dalmia Concerns

1425-W. { **Sardar Iqbal Singh:**
Shri Ram Krishan Gupta:
Shri P. G. Deb:
Shri Arjun Singh
Bhadauria:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question:

No. 1635 on 19th August, 1961 and state the progress since made by the Commission of Inquiry for Investigation into the affairs of Dalmia concerns?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Subsequent to the announcement of the "Issues" on 9th August, 1961, a large number of petitions and written objections were received from the parties concerned and the Commission, after its public hearings on 21st to 23rd September, 1961, finalised the "Issues" after necessary modifications in the light of objections raised.

From 28th September 1961, the Commission, at its public hearings, commenced recording of evidence and has made considerable progress in the "Trial Stage" of the inquiry. The total number of old and fresh witnesses examined since 28th September, 1961 to 28th November, 1961 was 43; their depositions run into 500 pages. The Commission will examine further witnesses in its forthcoming sessions.

Indian Chancery Building in Karachi

1425-X. { Sardar Iqbal Singh:
Shri D. C. Sharma:
Shri Ram Krishan Gupta:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 723 on the 19th August, 1961 and state:

(a) whether Pakistan Government have paid compensation for the damage done to the Indian Chancery Building in Karachi as a result of stone throwing by demonstrators on the 25th February, 1961; and

(b) if so, the amount thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No, Sir. No actual payment has been made so far.

(b) Does not arise.

Forged Passports

1425-Y. **Shri P. G. Deb:** Will the Prime Minister be pleased to state:

(a) whether some persons were arrested in Delhi on the 20th October 1961 having forged passports; and

(b) if so, the details for the same?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). No person having a forged passport was arrested in Delhi on the 20th October, 1961.

Six persons who are alleged to have travelled on forged passports to the U.K. were, however, arrested on their arrival in Delhi between the 14th and 18th October, 1961.

State Trading Corporation

1425-Z. **Shri Bangshi Thakur:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any agency in Tripura which is functioning on behalf of the State Trading Corporation; and

(b) if not, whether there is any such proposal so that the State Trading Corporation can function in Tripura also?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No, Sir.

(b) There is no such proposal at present.

पाकिस्तान में बनी पासपोर्ट के साथ
गिरफ्तार किये गये भारतीय

१४२५-कक. श्री रघुनाथ सिंह: क्या
प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान में कितने भारतीय
सिख जाली पासपोर्ट लिये ए गिरफ्तार
किये गये हैं ; और

(ख) क्या यह सच है कि वे टांगानिका
में बने और घाठ-घाठ हजार रुपयों में बने